

Filing no. ABA/8032/2020

Jitendra Mandal @ Jitu Mandal @ Jitendra Kumar Mandal Vs State of Jharkhand

Advocate's name:-Kamdeo Pandey

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|----|---|--------|
| 1. | SJ/DB | (S.J) |
| 2. | In Time
Limitation expired on | X |
| 3. | Court Fee.. | Paid |
| 4. | Authentication Fee due on the copy
Trial Court Judgement Rs. | Paid |
| | Appellate Court Judgement Rs | X |
| 5. | (a) Copy of trial court judgement | Paid |
| | (b) Copy of appellate court judgement | X |
| | (c) Second Copy of petition | X |
| | (d) Receipt showing service on A.G. | Yes |
| | (e) Vak property stamped | Yes |
| | executed and accepted | Yes |
| 6. | (a) Cause title | Yes |
| | (b) Provision of law | Yes |
| 7. | Intimation regarding surrender of
Petitioner | X |
| 8. | Particulars as required by Rule 140(1)
ChapterXV Part (A) page no. 37 of the
J.H.C. Rules 2001.. | Stated |
| 9. | Others defects | |
| | (i) Name of deponent and Post Office name of deponent stated at page no.9 does not
tally with Aadhar Card. | |